

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 348 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

**NAME OF THE COMPANY: M/s Rachna Sarees Vs. Charming Apparels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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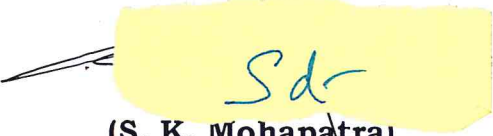
Present: Mr. Mayank Goel Advocate & Ms. Monamshel Maring, Advocates for
the Applicant

Mr. Manish Aggarwal, Ms. Priyanka Kathuria & Ms. Runul Rastogi
Advocates for Corporate Debtor

ORDER

Certificates in compliance of Section 9(3)(c) as given by the Indian Bank
is placed on record.

For orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)